

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1820
ANSWERED ON:07.03.2006
INCREASE IN NUTRITION COST
Barad Shri Jashubhai Dhanabhai

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) Whether the Government has revised the norms for grant-in-aid meant for Integrated Child Development Services (ICDS) by increasing the supplementary nutrition cost per child from 95 paise to Rs.2;
- (b) If so, the Centre's share in this scheme;
- (c) The expenditure likely to be incurred under the Scheme during the year 2005-06; and
- (d) The estimated requirement for the year 2006-07?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR WOMEN AND CHILD DEVELOPMENT (SHRIMATI RENUKA CHOWDHURY)

- (a)&(b) Yes, Sir. Financial norms for supplementary nutrition under ICDS Scheme were revised vide order dated 19.10.2004. As per grant-in-aid pattern of the Scheme, cost of supplementary nutrition was to be borne by the States/UTs till 2004-05. However, from the year 2005-06, the Government of India has decided to provide grant-in-aid to the States/UTs for supplementary nutrition also, to the extent of 50% of financial norms or 50% of the actual expenditure incurred by the State, whichever is less.
- (c) For 2005-06, the share of Government of India @ 50% of the financial norms for supplementary nutrition and number of beneficiaries as on 31.3.2005 is estimated at Rs.1508.00 crore. However, release of funds to States/UTs will depend upon the actual expenditure incurred by them.
- (d) The requirement of Government of India's share for the year 2006-07, is estimated at Rs.1700.00 crore.